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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

R.A. No.275/1992
in O.A.2042/90.

DATE OF DECISION: 12-8-1992.

Shri S.C. Saxena Petitioner.

V/s.

Union of India Respondent.

CORAM: Hon'ble Mr. Justice V.S. Malimath, Chairman.

(BY CIRCULATION)

O.A. No.2042/90 was dismissed on merits even though none appeared for the petitioner on the date of hearing. None of the grounds raised in the Review Petition justify review. There is no error apparent on the face of the record and no new materials have been relied upon, which were not available at the time of the filing of the case. Review Petition is accordingly dismissed.


(V.S. MALIMATH)
CHAIRMAN.